

49

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Damos Trading Company Pvt. Ltd.
V/s.
Ace Gum Industries Pvt. Ltd. & Ors.

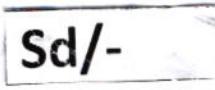
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1) 49	Mr. V. V. Patel	Respondents i/b Manilal Kher Ambalal & Co.	
2) 49	Mr. Zubin Behramkadia a/w Ms. Reshma Rajadathan	i/b Economic Laws Practice.	

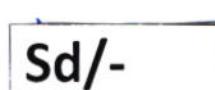
ORDER

TCP 37/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 19.1.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)